

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 52 OF 2015 & IA NOS. 55, 70 AND 71 OF 2015**

**AND**

**APPEAL NO. 53 OF 2015 & IA NOS. 72 AND 73 OF 2015**

**Dated: 15<sup>th</sup> February, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**M/s Monnet Ispat and Energy Ltd. ...Appellant(s)**

**Vs.**

**Chhattisgarh State Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anshu Mahajan  
Ms. Karan Arora

Counsel for the Respondent(s) : Mr. C. K. Rai  
Mr. Umesh Prasad for R.1

Ms. Suparna Srivastava for R.2

**ORDER**

As agreed by learned counsel for the parties, list these matters for hearing on **20.04.2017.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/sh*